

National Company Law Tribunal

Allahabad Bench

107

C P No.(IB) 140/ALD/2017

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2018

NAME OF THE COMPANY: M/s. ASREC (India) Limited Vs. M/s. Shashi Oils and Fats Pvt. Ltd.

SECTION OF THE I & B CODE: 7 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Kr Singh	PCS	RP	Ankit
2.	Abhishek Mishra	PCS	<del>Representative</del> Shashi Oils Co.	Abhishek

**CP NO. (IB). 140/ALD/2017.**

Sh. Ankit Kumar Singh, PCS for RP and Sh. Abhishek Mishra, PCS for Respondent are present.

RP represented that application for liquidation has been filed in registry today. Registry is directed to scrutiny the application and list tomorrow.

List the matter on 14<sup>th</sup> December, 2018.

Dated:13.12.2018

sd

SAROJ RAJWARE,  
MEMBER (T)

sd

BIKKI RAVEENDRA BABU  
MEMBER (J)

Typed by  
Shubham Kr. Singh  
(P.S.)